Annexure-2

Name of the corporate debtor: <u>RLS Alloys Private Limited</u>; Date of commencement of liquidation: <u>14/06/2019</u>; List of stakeholders as on: <u>28/02/2021</u>

List of unsecured financial creditors

(Amount in ₹ Crores)

Sl.	Name of	Identification	Details	of claim	Details of claim admitted				Amount of	Amount	Amount	Amount of	Remarks, if
No	. creditor	No.	rec	eived					contingent	of any	of claim	claim under	any
			Date of	Amount	Amount of	Nature	Amount	% share in	claim	mutual	rejected	verification	
			receipt	claimed	claim	of claim	covered by	total		dues, that			
			_		admitted		guarantee	amount of		may be			
								claims		set off			
								admitted					
						~ + /	nnl	iooh					

Not Applicable